

Nomination of cases by Hon'ble The Chief Justice on 30/03/2015

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 7530/2015 (GPF scam Matter)	Hon. A. P. Sahi, J.	Computer Fresh Section on 30/03/2015
2	Crl. W. P. - 7533/2015 (GPF scam Matter)	Hon. A. P. Sahi, J.	Computer Fresh Section on 30/03/2015
3	Crl. W. P. - 7535/2015 (GPF scam Matter)	Hon. A. P. Sahi, J.	Computer Fresh Section on 30/03/2015
4	Crl. W. P. - 7539/2015 (GPF scam Matter)	Hon. A. P. Sahi, J.	Computer Fresh Section on 30/03/2015
5	Crl Appeal - 2703/1987	Hon. S. K. Gupta, J.	Crl Appeal (H) D. B. Section on 31/03/2015
6	Crl Appeal - 3475/2011	Hon. Ravindra Singh, J.	Crl Appeal (H) D. B. Section on 31/03/2015
Bench Comprising			
7	Crl Appeal - 8133/2007	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	Crl Appeal (H) D. B. Section on 31/03/2015
Hon....., J.			
8	Crl. W. P. - 7376/2015	Hon. Bharat Bhushan, J.	Court No. 53 on 30/03/2015
9	W. P. - 16171/2015	Hon. Ran Vijai Singh, J.	Computer Fresh Section on 30/03/2015
10	W. P. - 10686/2015	Hon. Yashwant Varma, J.	Computer Fresh Section on 30/03/2015
11	W. P. - 12446/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 30/03/2015
12	Crl. Rev. Defective - 191/2015	Hon. Manoj Mishra, J.	Computer Fresh Section on 30/03/2015
13	Bail - 10235/2015	Hon. Bachchoo Lal, J.	Computer Fresh Section on 30/03/2015
14	Bail - 10273/2015	Hon. Harsh Kumar, J.	Computer Fresh Section on 30/03/2015
15	Bail – 10384/2015 (NRHM Matter)	Hon. A. P. Sahi, J.	Listing Section on 30/03/2015
16	Crl Rev. - 828/2015	Hon. Bharat Bhushan, J.	Crl Rev. Section on 31/03/2015

17	Writ C – 68296/2014 with Writ C – 55989/2014 with Writ C – 68300/2014 with Writ C – 68301/2014 with Writ C – 68304/2014 with Writ C – 68305/2014 with Writ C - 68299/2014	Hon. Ashwani Kumar Mishra, J.	Writ C - I Section on 31/03/2015
Appropriate Court Dealing with such matters			
18	Bail - 7738/2015	Appropriate Court Dealing with such matters	Computer Fresh Section on 30/03/2015
19	Bail - 4647/2015	Appropriate Court Dealing with such matters	Computer Fresh Section on 30/03/2015
20	Writ A - 53256/2013	Appropriate Court Dealing with such matters	Writ A - II Section on 31/03/2015
21	Crl Appeal – 6670/2010 with Crl Appeal – 6459/2010 with Crl Appeal - 6617/2010	Appropriate Court Dealing with such matters	Crl Appeal (H) D. B. Section on 31/03/2015
As per Judicial Order (For Hon....., J.)			
22	Writ C – 68517/2014 with Writ C - 22576/2014	For Hon. R. S. R. Maurya, J.	Writ C - I Section on 31/03/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
31/03 /2015